

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH : BILASPUR

No. : 1662/HCLSC/NLA/2016

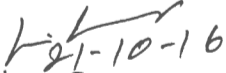
Bilaspur, dated : 21/10/2016

National Lok Adalat
NOTICE

The National Lok Adalat is scheduled to be held in the High Court premises on Saturday the 12-11-2016 under the aegis of National Legal Services Authority, New Delhi, in association with the Chhattisgarh State Legal Services Authority and the High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid National Lok Adalat.

- I. Criminal compoundable cases.
- II. Negotiable Instruments Act under Section 138.
- III. MACT Cases : Accident Information Report (AIR) case should also be taken up in MACT as also State Transport cases.
- IV. Matrimonial/Family courts cases.
- V. Labour Disputes including cases where re-employment with no back wages (as per policy) could be disposed of and including cases relating to liquidation where claims of industrial workers for wages and other benefits are pending.
- VI. Land Acquisition cases including relating to Industrial Boards, land acquisition for ONGC, Railways and other centrally sponsored schemes and also land acquisition executions.
- VII. Civil Cases, rent, bank recovery, easmentary rights, Debt Recovery Tribunal Cases.
- VIII. Revenue Cases.
- IX. MNREGA.
- X. Electricity & Water Bills (excluding Theft cases)
- XI. Cases relating to Sales Tax, Income Tax, Indirect Tax (CESTAT) other Revenue matters in Mumbai/Delhi other commercial centers.
- XII. Service matters relating to pay and allowances and retiral benefits.
- XIII. Forest Act Cases.
- XIV. Cantonment Board matters.
- XV. Railway Claims.
- XVI. Disaster compensation.
- XVII. Misc. Appeals, Criminal Appeals, Civil Appeals, 2nd Appeals, Original suits, Writs, MACT Appeals before the Hon'ble High Court.
- XVIII. Covered Matters.

The learned counsel desirous of getting their matters settled before the aforesaid National Lok Adalat, may submit application/mention slip before the Addl. Registrar(Judl.)-cum-Secretary, High Court Legal Services Committee, on all working days in his chamber between 10.30 A.M. to 5.00 P.M. the latest by 02-11-2016.


Jaideep Garg
Additional Registrar (Judicial)- cum -
Secretary to the High Court Legal Services Committee,
Bilaspur